

ITEM NO.51

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 5423/2022

(Arising out of impugned final judgment and order dated 15-10-2019 in CRBA No. 3007/2018 passed by the High Court Of Judicature At Bombay)

VERNON

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA &amp; ANR.

Respondent(s)

( IA No. 64864/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 64993/2022 - EXEMPTION FROM FILING O.T., IA No. 64867/2022 - EXEMPTION FROM FILING O.T., IA No. 20894/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 64990/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 24825/2022 (II-A)

(IA No. 141975/2022 - CONDONATION OF DELAY IN FILING, IA No. 141981/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 141979/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 141980/2022 - EXEMPTION FROM FILING O.T., IA No. 150724/2022 - EXEMPTION FROM FILING O.T. & IA No. 150723/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 06-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. R. Basant, Sr. Adv.  
Rebecca John, Sr. Adv.  
Mr. Jawahar Raja, Adv.  
Chinmay Kanojia, Adv.  
Mr. N. Sai Vinod, AOR  
Mr. Archit Krishna, Adv.  
Mr. Vishnu P, Adv.  
Ms. Varsha Sharma, Adv.

**For Respondent(s)**

Mr. Anand Dilip Landge, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Ms. Kirti Dadheech, Adv.

Mr. Tushar Mehta, SG(NP)  
Mr. K M Nataraj, ASG(NP)  
Mr. Kanu Agarwal, Adv.  
Mrs. Sairica Raju, Adv.  
Mrs. Deepabali Dutta, Adv.  
Mrs. Swati Ghildiyal, Adv.  
Mr. Nakul Chengappa K K , Adv.  
Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

Request is made on behalf of the learned counsel appearing for the Additional Solicitor General representing the National Investigation Agency (NIA).

List on 08.02.2023.

**(NIRMALA NEGI)  
COURT MASTER (SH)**

**(VIDYA NEGI)  
ASSISTANT REGISTRAR**